

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1120
ANSWERED ON:30.07.2010
MEDICAL PRACTITIONERS AND CORPORATE SECTOR
Munda Shri Arjun

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether 70 per cent medical practitioners in the country are working under the pressure of corporate sector to promote sale of their medicines;
- (b) if so, the details thereof;
- (c) whether any plan has been formulated by the Government to curb this practice;and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRVEDI)

(a) to (d) Though no specific cases of such practice being followed by doctors have been reported, the Ministry of Health & Family Welfare, in consultation with Medical Council of India, has recently taken more stringent steps to curb malpractices resorted to by the doctors by amending the Indian Medical Council (Professional conduct, Etiquette and Ethics) Regulations, 2002, on 10.12.2009. The amendment strictly prohibits the doctors from accepting gifts, travel facilities, hospitality, cash or monetary gains or any other favour from any pharmaceutical and allied health sector industry for self or family members. If the doctors/medical practitioner is found to be guilty, the appropriate Medical Council may award such punishment as deemed necessary or may direct the removal altogether or for a specified period from the register, the name of the delinquent doctor.